

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.598/2017 in O.A. No. 1977/2011

Thursday, this the 21st day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Late Shri Rajiv Dixit
Through his LRs

1. Usha Dixit w/o late Shri Rajiv Dixit
2. Jatin Dixit s/o Rajiv Dixit
3. Ruchika Dixit, d/o Rajiv Dixit

All r/o Q-7/11, DLF Qutab Enclave
Phase II Gurugram, Haryana,

(Mr. Gopal Dutt, Advocate)

..Applicants

Versus

N K Sinha
Secretary
Ministry of Information & Broadcasting
Shastri Bhawan, New Delhi

(Mr. S M Arif and Mr. D S Mahendru, Advocates)

..Respondent

O R D E R (ORAL)

Justice Permod Kohli:

As stated by the learned counsel for parties, the order of the Tribunal dated 26.07.2016 passed in O.A. No.1977/2011 stands complied with by the respondents, proceedings are hereby dropped.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

December 21, 2017
/sunil/